IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Revision No. 519 of 2019

…

Surendra Yadav @ Surendar Yadav .... Petitioner

-V e r s u s-

The State of Jharkhand ..... Opposite Party

…

Coram: HON'BLE MR. JUSTICE AMITAV K. GUPTA

…

For the Petitioner : Mr. Prashant Kumar Rai, Advocate.
For the State : Mr. Sanjay Kumar Pandey, APP

…

06/07.07.2020

1. Learned counsel for the petitioner and learned A.P.P. are present.
2. Lower court record has not been received.
3. Office to send a reminder to the court below to transmit the lower court record at the earliest by 20.07.2020.
4. Office to list this case on 22.07.2020.

(AMITAV K. GUPTA, J.)

APK